

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 63 of 2016 in DFR No. 2452 (A) of 2015

Dated: 4th March, 2016

In the matter of:-

Rattan India Power Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter
on **14.03.2016..**

COURT MASTER